

THE HIGH COURT OF MANIPUR
AT IMPHAL

Dated: 21st December, 2017

Subject: - Award of Contract

HCM/E-43/2016Estt./Pt.-I/Vol.-IA / 76063 In response to the e-Tender No. HCM/E-43/2016Estt./Pt.-I/Vol.-IA dated 7th November, 2017, circulated vide this Registry for procurement of (I) DISPLAY MONITOR WITH BASIC SHARED COMPUTING CLIENT AND CABLE and (II) EXTRA MONITOR + 2 PORT VGA/HDMI SPLITTER/EXTENSION/DISTRIBUTION UNIT for the Sub-ordinate Courts in Manipur State Judiciary under Phase-II of eCourts project, only one bidder has participated in the online bidding.

After opening the financial bid submitted by the bidder namely Eastern Technology Group, Guwahati, it is found that the price quoted is within the range specified by eCommittee, Supreme Court.

Accordingly after detailed scrutiny, the contract is awarded to the "Eastern Technology Group", Guwahati.



(YUMKHAM ROTHER)
Central Project Coordinator
E-Court Project: High Court